IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 112

C.P. (IB)/41(CH)2020

IN THE MATTER OF:

Gujarat Industries Power Company Limited Employees Provident Fund Trust **...Petitioner-Operational Creditor**

Versus

Punjab State Industrial Development Corporation Ltd. **... Respondent-Corporate Debtor**

Under Section: 9, IBC 2016

Order delivered on 19.03.2024

As the Hon'ble Member (Judicial) is on leave, therefore, the matter is adjourned to 23.04.2024.

Sd/-
Court Officer

March 19, 2024
Mukta